

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 8/MP/2019

Subject : Petition for relaxation/modification of the provisions of the Indian Electricity Grid Code (Fourth Amendment) Regulations, 2016 and the Central Electricity Regulatory Commission (Deviation and Settlement Mechanism and related matters) (Fourth Amendment) Regulations, 2018 in respect of the schedule for operation of Ratnagiri Gas Power Station.

Petitioner : Ratnagiri Gas and Power Private Limited (RGPPL)

Respondents : Power System Operation Corporation Limited & Ors.

Date of Hearing : 25.11.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri M. G. Ramachandran, Sr. Advocate, RGPPL
Ms. Poorva Saigal, Advocate, RGPPL
Ms. Tanya Sareen, Advocate, RGPPL
Shri Sanjeev Singh, Advocate, RGPPL
Shri Arshad Jilani, RGPPL
Shri Ashok Rajan, POSOCO and WRLDC
Shri Alok Mishra, POSOCO and WRLDC

Record of Proceedings

At the outset, learned senior counsel submitted that pursuant to the direction of the Commission, Central Electricity Authority (CEA) has given its report in which CEA *inter alia* has recommended that the technical minimum load of RGPPL's CCGT plant modules at Dhabol, having GE make 9FA machines provided with DLN 2/2+ combustion system, for MPCB stipulated NOx emission compliant operation without making major modification in the combustion system, should be set at 62% of CCGT rated load (corresponding to about 52% GT loading). Learned senior counsel submitted that the above recommendation is predicated on a unit capacity of 663.54 MW. Insofar the block 1 capacity is concerned, the same is 640 MW (2X250 MW GTs+1X230 MW ST) and not 663.54 MW. Accordingly, if the unit is to function at a load of 420 MW, then 420 MW out of 640 MW works out to 65.62%. Therefore, the Petitioner's plant should be allowed to run at a technical minimum of 65.62%.

2. After hearing the learned senior counsel for the Petitioner, the Commission reserved order in the matter.

By order of the Commission

**sd/-
(T.D. Pant)
Deputy Chief (Legal)**

